

adequate provisions for vaccinating persons with disabilities at their homes, to the extent it is possible; (ii) preference in scheduling vaccination; (iii) a dedicated helpline as an alternative to the Co-win platform for such persons; and (iv) accessible vaccination centres.

- 2 Since the petition raises significant issues pertaining to the rights of persons with disabilities, particularly in the context of their entitlement under the RPwD Act, we issue notice to the Union of India, returnable in two weeks.
- 3 Liberty to serve the Central Agency, in addition.
- 4 We would request the learned Solicitor General of India to assist the Court in regard to the steps which have already been taken and which may be taken to assuage the genuine concerns and requirements of persons with disabilities.
- 5 List the petition on 4 October 2021.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Court Master